## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/278/ (IB)/2017

NAME OF THE PETITIONER(S)

: SALSAR TECHNO ENGINEERS PVT LTD

NAME OF THE RESPONDENT(S)

: EERA ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

ADV. FOR RESPONDENT

M. NARENDRAN
FOR
MIS. KING & PARTRIDGE

Counsel for Petitioner

Chandramouli Prabhakar

(4) Shubharagiani Ananth

## **ORDER**

Counsel for petitioner present. Counsel for respondents also present and stated that he has not received any documents. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon within two days. The respondents are directed to file counter in the matter within a week. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. The matter is posted for arguments, Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)